

# IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :13-06-2025

**Date : 13.06.2025**

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section
16272/2025	13.06.2025	ABLAPL-6243/2025	B.B.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-10	
16278/2025	13.06.2025	ABLAPL-6234/2025	S. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-10	
16280/2025	13.06.2025	ABLAPL-6238/2025	PRAKASH CH DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-10	
16284/2025	13.06.2025	ABLAPL-6242/2025	K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-1
16286/2025	13.06.2025	ABLAPL-6239/2025	K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-1
16288/2025	13.06.2025	ABLAPL-6123/2025	MR SAHOO	C.O.	COURT NO. 14	Order Dtd. 9999-12-31	
16289/2025	13.06.2025	ABLAPL-5867/2025	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
16291/2025	13.06.2025	ABLAPL-5353/2025	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-10	BAIL-2
16294/2025	13.06.2025	ABLAPL-6128/2025	C RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-2
16295/2025	13.06.2025	ABLAPL-6143/2025	C RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
16296/2025	13.06.2025	ABLAPL-6240/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-10	
16297/2025	13.06.2025	ABLAPL-6244/2025	SK SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-1
16298/2025	13.06.2025	ABLAPL-6247/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-10	

16299/2025	13.06.2025	ABLAPL-6122/2025	B. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-10	
16300/2025	13.06.2025	CRLREV-278/2025	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-10	
16301/2025	13.06.2025	ABLAPL-6229/2025	A MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-10	
16302/2025	13.06.2025	ABLAPL-6118/2025	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-10	BAIL-2
16303/2025	13.06.2025	CRLREV-275/2025	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-10	
16304/2025	13.06.2025	ABLAPL-6126/2025	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-10	
16305/2025	13.06.2025	ABLAPL-6249/2025	PK MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-10	BAIL-1
16306/2025	13.06.2025	ABLAPL-6237/2025	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-10	BAIL-1
16307/2025	13.06.2025	CRLREV-269/2025	SAMIR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
16308/2025	13.06.2025	ABLAPL-6124/2025	SP SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-10	
16309/2025	13.06.2025	ABLAPL-6223/2025	SUBHANKAR PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-10	
16310/2025	13.06.2025	CRLREV-285/2025	K.C.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-10	
16311/2025	13.06.2025	ABLAPL-6224/2025	SUBHANKAR PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-10	BAIL-1
16312/2025	13.06.2025	ABLAPL-4539/2025	BN SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-10	
16313/2025	13.06.2025	ABLAPL-6227/2025	SUBHANKAR PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-10	BAIL-1
16314/2025	13.06.2025	ABLAPL-6222/2025	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-10	BAIL-2
16315/2025	13.06.2025	ABLAPL-6226/2025	SUBHANKAR PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-10	BAIL-1
16316/2025	13.06.2025	ABLAPL-6245/2025	SP SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-10	

16317/2025	13.06.2025	ABLAPL-6225/2025	SUBHANKAR PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-10	BAIL-1
16318/2025	13.06.2025	ABLAPL-6127/2025	A SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
16319/2025	13.06.2025	ABLAPL-6120/2025	J KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-10	
16320/2025	13.06.2025	CRLREV-268/2025	P.K.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
16325/2025	13.06.2025	ABLAPL-6279/2025	J.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-10	
16326/2025	13.06.2025	ABLAPL-3411/2025	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-10	
16327/2025	13.06.2025	CRLREV-231/2006	B.DALAI	C.O.	COURT NO. 2 OLD	Judgement Dtd. 2025-05-30	CRIMINAL REVISION
16329/2025	13.06.2025	ABLAPL-6219/2025	J. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-10	BAIL-1
16270/2025	13.06.2025	MA-185/1997	BIBEKANANDA SAHOO	GENERAL		Entire Document	MISC. APPEAL SEC.
16271/2025	13.06.2025	WPC (OAC) - 2644/2018	NARASIMHA PRADHAN	GENERAL		Entire Brief	OA Branch
16273/2025	13.06.2025	MA-185/1997	BIBEKANANDA SAHOO	GENERAL		Entire Document	MISC. APPEAL SEC.
16274/2025	13.06.2025	WP (C) - 28268/2023	DR. JITENDRA KUMAR LENKA	GENERAL		Entire Brief	WRIT BRANCH-8
16321/2025	13.06.2025	WP (C) - 12269/2024	HIGHER EDUCATION DEPARTMENT	GENERAL		Order Dtd. 2024-05-17	WRIT BRANCH-7
16322/2025	13.06.2025	SA-6/1998	BINOD MAHAKUD	GENERAL		Last Order	
16323/2025	13.06.2025	SA-6/1998	BINOD MAHAKUD	GENERAL		Final Order	
16324/2025	13.06.2025	SA-6/1998	BINOD MAHAKUD	GENERAL		P.w	
16275/2025	13.06.2025	WP (C) - 24191/2020	R SAHU	GENERAL		CounterRejoinder,	WRIT BRANCH-1
16276/2025	13.06.2025	WP (C) - 37471/2020	R SAHU	GENERAL		Order Dtd. 2025-06-03	WRIT BRANCH-3
16277/2025	13.06.2025	WP (C) -	R SAHU	GENERAL		CounterRejoinder,	WRIT

		36496/2020					BRANCH-6
16279/2025	13.06.2025	CRLMA-527/2023	K C PANDA	GENERAL		Order Dtd. 2024-06-25	BAIL-2
16281/2025	13.06.2025	WP (C) - 18194/2023	A R PRATIHARI	GENERAL		Order Dtd. 2023-07-04	WRIT BRANCH (DIVISION BENCH-2)
16282/2025	13.06.2025	ABLAPL-6130/2025	M PAGAL	GENERAL		Order Dtd. 2025-06-10	
16283/2025	13.06.2025	CRLMA-526/2023	K C PANDA	GENERAL		Order Dtd. 2024-06-25	BAIL-2
16285/2025	13.06.2025	RVWPET-154/2023	S K RATH	GENERAL		Judgement Dtd. 2025-05-16	CIVIL REVISION
16287/2025	13.06.2025	WP (C) - 645/2009	N PANDA	GENERAL		Order Dtd. 2009-11-30	
16290/2025	13.06.2025	CRLMP-136/2024	A R JATI	GENERAL		Order Dtd. 2025-02-03 Petition, Counter, Rejoinder,	WRIT BRANCH-4
16292/2025	13.06.2025	CRLMC-1826/2023	R K NAYAK	GENERAL		Order Dtd. 2025-04-09	CRIMINAL MISC
16293/2025	13.06.2025	CRLMP-540/2025	L K NAYAK	GENERAL		Order Dtd. 2025-05-15	
16328/2025	13.06.2025	CRLREV-266/2025	J.P.KAR	GENERAL		Order Dtd. 9999-12-31	

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